## GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF JUSTICE

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#### **LOK SABHA**

## **UNSTARRED QUESTION NO. 450**

# TO BE ANSWERED ON THURSDAY, THE 25<sup>TH</sup> FEBRUARY, 2016

### **Mediation Centres**

†450. SHRI LAKHAN LAL SAHU:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Mediation Centres and Alternative Disputes Resolution (ADR) centres set up in the country along with the objectives thereof, State/UT-wise;
- (b) the details of funds allocated and spent thereon during each of the last three years and the current year, State/UT-wise;
- (c) the number of cases disposed of by these centres during the said period, State/UT-wise including Chhattisgarh; and
- (d) the number of such centres which are approved and yet to be set up in the country, State/UT-wise along with the timeframe set for the purpose?

# ANSWER MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

(a) to (d) The information is being collected and shall be laid on the Table of the House,.